

TRADE MARKS REGISTRY

AHMEDABAD

PR HEARING BOARD FOR THE MONTH OF
FEBRUARY- 2020

DATE OF HEARING:- 06.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	1671341	M/s. Makhija & Associates, Thane(E)	TM-24	2.30 p.m.
02	2107869	M/s. Navdeep & Associates, Ahmedabad	TM-P	2.30 p.m.
03	2107868	M/s. Navdeep & Associates, Ahmedabad	TM-P	2.30 p.m.
04	2107870	M/s. Navdeep & Associates, Ahmedabad	TM-P	2.30 p.m.
05	1292629	M/s. G. D. Bansal & Associates, jaipur	TM-P	2.30 p.m.

DATE OF HEARING:- 10.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	462594	M/s. Unnati Pumps Pvt. Ltd., Ahmedabad	TM-24	2.30 p.m.
02	433540	M/s. M.P. Mirchandani & Co, Mumbai	TM-24	2.30 p.m.
03	3082893 & 3082894	Mr. Shailesh I Mehta, Ahmedabad	TM-P	2.30 p.m.
04	350001	M/s. Registration S.S. Kendra, jaipur	TM-24	2.30 p.m.

DATE OF HEARING:- 11.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	3393918 & Others	M/S. T. C. Patel & Co., Ahmedabad	TM-P	2.30 p.m.
02	1181908 & Others	Mr. Siddarth Jain S/O. Jambu Kumar Jain, Vadodara	TM-24	2.30 p.m.

03	416262 & Others	Mr. Suresh M. Upadhyaya, Ahmedabad	TM-34	2.30 p.m.
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DATE OF HEARING:- 12.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	672785	Mr. Suresh M. Upadhyaya, Ahmedabad	TM-24	2.30 p.m.
02	1619658	M/s. Zeusip Advocates LLP, New Delhi	TM-P	2.30 p.m.
03	658403	M/s. R. R Shah And Co., Ahmedabad	TM-33	2.30 p.m.

DATE OF HEARING:- 13.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	544701	M/s. G. D. Bansal & Associates, Jaipur	TM-P	2.30 p.m.
02	864681	Mr. Ramesh G. Sabad, Rajkot	TM-P	2.30 p.m.
03	1260502	M/s. T. C. Patel & Co., Ahmedabad	TM-24	2.30 p.m.
04	1306335	M/s. Y. J. Trivedi & Co., Ahmedabad	TM-24	2.30 p.m.

DATE OF HEARING:- 17.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	1374545 & 1374546	M/s. R. R. Shah & Co., Ahmedabad	TM-24	2.30 p.m.
02	3901982, 3901983 & 3901984	M/s. K. C. Patel & Co., Ahmedabad	TM-P	2.30 p.m.
03	1764880	M/s. Brambhatt & Associates, Ahmedabad	TM-P	2.30 p.m.

DATE OF HEARING:- 24.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
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01	1268792	M/s. Tradesafe, Ahmedabad	TM-P	2.30 p.m.
02	615931	M/s. Trdaesafe, Ahmedabad	TM-P	2.30 p.m.
03	1319244	M/s. Tradesafe, Ahmedabd	TM-P	2.30 p.m.
04	615930	M/s. Tradesafe, Ahmedabd	TM-P	2.30 p.m.
05	1475954	M/s. Parker & Parker Co. LLP, Ahmedabad	TM-24	2.30 p.m.

DATE OF HEARING:- 25.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	2536469	M/s. Jasani & Company, Rajkot	TM-P	2.30 p.m.
02	2536468	M/s. Jasani & Company, Rajkot	TM-P	2.30 p.m.
03	1643017 & OTHERS	M/s. T. C. Patel & Co., Ahmedabad	TM-24	2.30 p.m.
04	1484079	M/s. T. C. Patel & Co., Ahmedabad	TM-33	2.30 p.m.
05	1624579, 1624578 & 1624577	M/s. T. C. Patel & Co., Ahmedabad	TM-24	2.30 p.m.

DATE OF HEARING:- 26.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	355134	M/s. R. R. Shah. Co., Ahmedabad	TM-24	2.30 p.m.
02	1989017	M/s. Karni Trade Marks, Surat	TM-24	2.30 p.m.
03	978594	M/s. Rajeev Jain, Rajasthan	TM-P	2.30 p.m.

DATE OF HEARING:- 27.02.2020

Sr. No.	Regd. Trade Mark No.(s)	Name of parties	Type of form(s)	Time
01	555949	M/s. S. Majumdar & Co., Kolkata	TM-P	2.30 p.m.
02	555953	M/s. S. Majumdar & Co., Kolkata	TM-P	2.30 p.m.
03	555948	M/s. S. Majumdar & Co., Kolkata	TM-P	2.30 p.m.